

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/284/CHE/2021 IN CP/1279/2018
NAME OF PETITIONER : Radhakrishnan Dharmarajan (Liquidator)
M/s Flora Footwear Pvt Ltd
NAME OF RESPONDENT : Employees Provident Fund Organisation Ministry
of Labour and Employees, Government of India
SECTION : Rule 11 of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. T. Ravichandran, Advocate through video conferencing platform.

List this matter on **13.07.2021** together with the other connected Application.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)